

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.1083/2014

Dated Wednesday, the 8th day of January, 2020

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

1.A.Gnanaprakasam,

No.61, Teachers Nagar,

3rd Cross Street.

Karaikal 609 602.

2.V.Ranganathan,

No.11, 2nd Cross Street,

Aruthra Nagar,

Puducherry 605 009

...Applicants

By Advocate M/s M.Gnanasekar

Vs

1. Union of India rep., by

Chief Secretary to Government,

Government of Puducherry,

Puducherry.

2.Secretary to Government (Education),

Chief Secretariat, Puducherry.

3.Director of School Education,

Nellithope, Puducherry 605 005.

...Respondents

By Advocate Mr.R.Syed Mustafa

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

When the matter came up for hearing, learned counsel for the applicants submits that the applicants are not pressing the OA. He has also made an endorsement in the case file to that effect.

2. Accordingly, the OA is dismissed as not pressed.

**(T.JACOB)
MEMBER (A)**

08.01.2020

M.T.

**(P.MADHAVAN)
MEMBER (J)**